

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

NEW DELHI

COMPANY APPEAL (AT) NO.323 OF 2018

In the matter of:

**Axestrack Software Solutions Pvt Ltd
Appellant**

Versus

Harman Singh Arora & Ors

Respondents

For Appellant: Ms Manish Chaudhury and Ms Deepti Bhardwaj, Advocates.
For Respondent: Mr. Dhruv Suri and Mr. Nikhil Issar, Advocates.

ORDER

05.07.2019- According to Learned counsel for Appellant Mediation process is going on and it is expected to be result-oriented. It is further submitted that since the extended time has elapsed, NCLT will be approached for seeking further extension. Learned counsel for Respondents does not dispute this fact.

2. In view of the same, let the appeal be posted for hearing on **16th September, 2019.**

**(Justice Bansi Lal Bhat)
Member (Judicial)**

**(Mr. Balvinder Singh)
Member (Technical)**

Bm/nn